

CENTRAL ADMINISTRATIVE TRIBUNAL  
ERNAKULAM BENCH

O.A.No. 528 of 1995

Friday this the 21st day of April, 1995.

CORAM

HON'BLE MR. JUSTICE CHETTUR SANKARAN NAIR, VICE CHAIRMAN  
HON'BLE MR. S.P. BISWAS, ADMINISTRATIVE MEMBER

C. Chellamma, W/o Krishnamoorthy,  
Muttathu Vadakethil,  
Kunnam Post,  
Mavelikkara. ... Applicant

(By Advocate Mr. T.C. Govindaswamy)

Vs.

1. Union of India through the  
General Manager,  
Southern Railway,  
Headquarters Office,  
Madras. 3.
2. The Divisional Personnel Officer,  
Southern Railway,  
Trivandrum Division,  
Trivandrum. ... Respondents

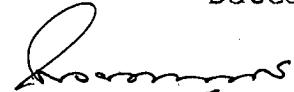
ORDER

CHETTUR SANKARAN NAIR(J), VICE CHAIRMAN

Applicant seeks re-engagement against a shortfall vacancy in Group 'D' posts reserved for members of Scheduled Castes/Scheduled Tribes. For the same she has filed A5 and A7 representations and they are pending consideration before second respondent. We direct second respondent to examine the facts of the case and pass a speaking order on the representations within six weeks from today and communicate the same to applicant.

2. With the aforesaid directions, we dispose of the application. No costs.

Dated the 21st day of April, 1995.



S.P. BISWAS  
ADMINISTRATIVE MEMBER



CHETTUR SANKARAN NAIR(J)  
VICE CHAIRMAN